

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 06

IA 2052/2024 (NEW IA) IN C.P. (IB)/59(MB)2020

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **PRADEEP DEVICHAND AGARWAL VS DREANS
CONSTRUCTION PUNE PRIVATE LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

ORDER

IA 2052/2024

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the 2nd Progress Report from 1st January 2024 to 31st March 2024 as per Regulation 15 for the Corporate Debtor.

Accordingly, the Interlocutory Application bearing IA No.2052/2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)